

**Shri Indrajit Gupta:** What is the ultimate fate of the proposal which has been made to the State Governments that they should post policemen on either side of the unmanned level crossings to regulate the traffic?

**Shri Shahnawaz Khan:** We are awaiting their reaction.

**Shri Man Singh P. Patel:** If the respective State Governments agree to the proposal of meeting 50 per cent of the cost what will be the total time taken for manning all the level crossings in the different States?

**Shri Shahnawaz Khan:** For the 1200 level crossings that we have recommended for manning it will not take a long time if the State Governments agree to the proposal.

**Shri A. P. Jain:** I understood the hon. Minister to say that there was a proposal to post constables at the unmanned railway crossings and that that proposal had been referred to the State Governments. The whole object of having unmanned railway crossings is to save expenditure. So, what is the sense in referring the proposal to the State Governments? Is the practice being followed anywhere else in the world?

**The Minister of Railways (Shri Swaran Singh):** I think that there has been a little confusion on that score. It was a proposal to request the State Governments to post constables at certain manned level crossings because it was found that although the gate was shut against road traffic certain truck and bus owners crashed against the gate and caused certain accidents. So, it was considered that as an additional precaution it would be necessary to post constables to enforce discipline. My hon. friend is quite correct in suggesting that posting a constable at an unmanned level crossing will not go far to solve the difficulty which is before us.

**Shri Hari Vishnu Kamath:** Is the hon. Minister aware that when the question was raised in the last Session a suggestion was made by the

hon. Speaker that the traffic should be made automatically to stop, look and proceed, and that the hon. Deputy Minister promised then that that matter also, that is, the suggestion, will be referred to the State Governments? Has that been done? It is a very fine suggestion of yours, Sir.

**Shri Swaran Singh:** We have already addressed the State Governments in this matter and it is hoped that they would put those signs soon.

**श्री यशपाल सिंह :** मैं जानना चाहता हूँ कि यह कौन सा इन्साफ है कि रेलवे डिपार्टमेंट जो जनता से करोड़ों रुपया पैदा करता है, अनमैड चौकियों पर जो थोड़ा सा रुपया खर्च होता उसके लिए राज्य सरकारों को लिखता है ? क्या जनता के प्राण इतने सस्ते हैं कि जब तक राज्य सरकार नहीं लिखती तब तक . . .

**अध्यक्ष महोदय :** ब्रांडर, ब्रांडर ।  
Next question.

D. V. C.

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\*39. { Dr. P. N. Khan:  
Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri N. R. Laskar:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Damodar Valley Corporation has not been able to supply even fifty per cent of irrigation water to the commanded area this year;

(b) if so, the reasons therefor; and

(c) what steps Government propose to take so that such things may not be repeated in future?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) No, Sir. The D.V.C. have created an irrigation potential of 9.19 lakh acres.

(b) and (c). Do not arise.

**Dr. P. N. Khan:** May I know what was the water supply position in the previous years?

**Shri Alagesan:** An extent of 6 lakh acres was irrigated in 1961.

**Shri Subodh Hansda:** In reply to part (a) of the question, the Minister said, No. If it is a fact, may I know whether the Government is aware of the fact that for the last few years the Government have not been able to realise water taxation from the agriculturists?

**Shri Alagesan:** The arrangement is, the D.V.C. will make bulk supplies. The West Bengal Government will take it and distribute it to the ryots. That is the arrangement. The bills will have to be paid by the West Bengal Government. The West Bengal Government will collect from the ryots. The D.V.C. has sent the bills to the West Bengal Government. They have not yet paid. That does not mean that water has not been let in. As I said, in 1961 an extent of 6 lakh acres was irrigated.

**Mr. Speaker:** I have still that grouse that the hon. Minister does have a pause between the conclusion of his answer and his resuming his seat.

**Shri S. C. Samanta:** In 1961-62, there was a set-back. That is, in two places, the D.V.C. canal broke down. It was settled that the blocks should be reduced to 150 acres each. May I know whether that thing has been taken up and irrigation work done?

**Shri Alagesan:** As I said, we had a recent meeting also as to how the water should be utilised. The D.V.C. and the West Bengal Government were asked to co-ordinate their efforts. That is, the D.V.C. will inform the West Bengal Government as to what areas they will take their water courses to and the West Bengal Government will make the field channel.

That was the arrangement that we have arrived at. I think that will work satisfactorily.

**श्री कछवाय :** मैं जानना चाहता हूँ कि इस योजना के खर्च में कोई कटौती करने का इरादा है या नहीं ?

**Mr. Speaker:** Any proposal to reduce the expenditure?

**Shri Alagesan:** Reduce the expenditure on what?

**Mr. Speaker:** On the project.

**Shri Alagesan:** The project has been completed. It is supplying water.

**Shrimati Renu Chakravarty:** May I know whether it is a fact that during the dry month of June this year, the amount of water which was demanded by the West Bengal Government could not be supplied by the D.V.C. at that critical juncture, in the month of June?

**Shri Alagesan:** I am not aware of any such thing. I shall make enquiries.

**Mr. Speaker:** Next question.

#### International Rice Commission

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\*40. { Shri P. C. Borooah:  
Shri R. G. Dubey:  
Shri Warior:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether India participated in the eighth session of the International Rice Commission which was held in Kuala Lumpur, in the middle of September;

(b) if so, what specific proposals, if any, were sponsored by the Indian delegation and with what results?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix I. annexure 8.]